

any grievance they can always meet you in your chamber. But, if every privilege ruling given is contested in the House like this, there will be no end to it. There will be no Parliament. Even after having the ruling, if you feel that you have got some points, you can meet the Speaker in his chamber and tell him, "Sir, possibly you have missed this point." Otherwise, Sir, today we are talking in this language, we sometimes hurl abuses, then we come to blows and then there will be no Parliament, the country's unity will be destroyed. Therefore, what I say is the ruling is final. But if a Member has any grievance on any point, he can meet the Speaker in his chamber and tell him Sir, possibly in giving your ruling, you missed this point. Speaker can always reconsider it.

MR. SPEAKER : I have never stated that I will be infallible. I can make mistake, but that is something to be done properly. I can rectify if I have done anything wrong. I never stand on prestigs.

12.40 hrs

[MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377—*Contd.*

[*Translation*]

(vii) Demand for a 'Thermal Power House' in Dohrighat of Azamgarh District of U.P.

SHRI. RAJ KUMAR RAI (Ghosi) : Mr. Deputy Speaker, Sir, in Uttar Pradesh irregular and inadequate Supply of electricity is not only impeding the work in factories but also adversely affecting agriculture specially when the whole State is in the grip of drought. In view of the shortage of power supply, the big industrialists are not interested in setting up industrial units there. The Central Government should, after consulting the State Government, make arrangements for adequate power supply keeping in view the demand of the State. Along with it, I will also like to urge that power thefts, whether committed by farmers or by factory-owners, should be checked and dealt with strictly. It will help in stren-

gthening the revenue position of the Government.

Sir, I have been urging upon the Government in this House that a Thermal Power House should be set up in Dohrighat in Azamgarh district of Uttar Pradesh. It will provide relief not only to the people of Azamgarh district but also to the people of other districts of Eastern U. P., like Gorakhpur, Deoria, Ballia, Ghazipur and Jaunpur, who are eagerly waiting for it.

Sir, I demand that a Thermal Power House be installed in Dohrighat at the earliest so that the districts of Eastern U. P. do not lag behind not only in agriculture but also in setting up small scale industries.

[*English*]

(viii) Demand for extension of electric train from Madras to Sullurpet

DR. CHINTA MOHAN (Tirupati) : In Tamil Nadu, the electric train services were extended from Madras Central station to Tiruttani which is about 90 kms. In the same way (EMU) electric train services extended upto the border of Tamil Nadu which is about 80 kms. The distance between the Tamil Nadu border to Sullurpet is about 10 kms. There is a lot of rush between Sullurpet and Madras and also there is apprehension among the public that railways are mere helpful to Tamil Nadu. It is very essential to extend electric train to Sullurpet railway station to provide facilities to the general public.

12.42 hrs.

DEMANDS FOR GRANTS, 1987-88  
—*Contd.*

[*English*]

Ministry of Information and  
Broadcasting—*Contd.*

MR. DEPUTY-SPEAKER : The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Information and Broadcasting. Shri Srihari Rao to continue his speech.